

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 404
IB/946/ND/2020**

IN THE MATTER OF:

M/s. Sumridhi Aluminium Pvt. Ltd.

...PETITIONER

Vs.

Kiran Udyog Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 23.10.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :

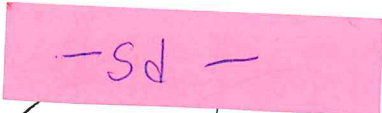
For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. The Learned Counsel for the Operational-creditor has submitted that the affidavit to meet the compliance of Section 9 (3) (c) has been filed yesterday i.e., 22.10.2020. The Court Officer may therefore place this affidavit before the Tribunal on the next date of hearing and serve notice on the Corporate-debtor within two weeks. Matter is adjourned to 11.11.2020.


- Sd -

**(V.K. Subburaj)
Member (T)**


- Sd -

**(P.S.N. Prasad)
Member(J)**

(Meenu)